

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 619/2016
O.A. No. 2083/2015

New Delhi, this the 10th day of February, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Jai Singh Jain (Aged about 62 years)
Retired Pharmacist,
S/o Late Shri Ram Chander Jain,
R/o Flat No.2, Sukhdham Apartment,
Plot No.1, Sector-9, Rohini,
Delhi-110085. .. Petitioner

(By Advocate: Shri Prem Chand)

VERSUS

1. Shri Chandrakar Bharti,
Principal Secretary,
Health and Family Welfare,
Govt. of NCT of Delhi, 9th Floor,
I.P. Estate, New Delhi.
2. Shri S.N. Sahai,
Finance Secretary,
Delhi Govt., 4th Level, A-Wing,
I.P. Estate, New Delhi.
3. Dr. (Ms.) Beena Khurana
Director General,
Department of Health Services,
GNCTD, F-17, Karkardooma,
Delhi-110032.
4. Dr. Vinod Kumar,
Asstt. Regional Director/CDMO (NWD),
DHS (GNCTD),
Sector-13, Rohini,
Delhi-110085. .. Respondents

(Shri Taranjeet Singh, Pharmacist Legal and Shri Kapil Agnihotri, Legal Assistant, departmental representatives on behalf of the respondents)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioner submits that the respondents have complied with the orders of this Tribunal.

2. Accordingly, the C.P. is closed and notices are discharged.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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